

(ख) यदि हां, तो क्या उक्त समाचार में कोयले की चोरी के रहस्यद्घाटन के बारे में कोई जांच कराई गई है ;

(ग) इस चोरी में किन व्यक्तियों का हाथ है ;

(घ) उनके विरुद्ध क्या कार्यवाही की गई है ; और

(ङ) भविष्य में इस प्रकार चोरी को रोकने के लिए सरकार ने क्या कार्यवाही की है ?

ऊर्जा विभाग के (कोयला विभाग) में राज्य मंत्री (श्री दलबीर सिंह) : (क) जी हां ।

(ख) तथ्यों की जानकारी के लिए किए गए अन्वेषण से पता चला है कि कोयले की चोरी नहीं हुई थी ।

(ग) से (ङ) प्रश्न नहीं उठता ।

Talai-Ghumarwin Telephone Link

4029. PROF. NARAIN CHAND PARASHAR : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Talai-Ghumarwin telephone link has since been sanctioned by the Posts and Telegraphs Department ; and

(b) if so, the likely date of its installation and the parenting of Talai SAX to Ghumarwin ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY N. PATIL) : (a) Yes, Sir.

(b) Parenting of Talai Small Automatic Exchange to Ghumarwin is likely to be completed by the end of March, 1985.

Use of Money Power in Elections

4030. SHRI H. N. BAHUGUNA : Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state whether it is a fact that the Election Commission has described 'money power' as a malady which has assumed 'alarming proportions' and if so, corrective steps taken or proposed to be taken ?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI JAGAN NATH KAUSHAL) : The Election Commission has expressed concern over the role of money power in elections and sent certain proposals seeking to curb its role. These are contained in the package of proposals on Electoral Reforms sent by the Commission in September, 1982. These proposals were laid on the table of the House in reply to the Lok Sabha Unstarred Question No. 5754 dated 5.4.1983. The lists II and IV of the aforesaid package contain various suggestions intended to curb the role of money power in elections. These proposals are under active consideration of the Government.

Telecast of Report Regarding Narcotics and Foreign Wine found in Golden Temple Complex

4031. SHRI SATISH AGARWAL : PROF. MADHU DANDAVATE : SHRI RAM VILAS PASWAN : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether it is a fact that Press Trust of India, as per report in the 'Telegraph' dated 26 June, 1984, has on a number of times been compelled to deny its correspondent's report about the recovery of narcotics from the Golden Temple Complex which was teleprinted by P. T. I. on the day of Army Operation in Amritsar ;

(b) whether it is also a fact that the denial request came to P. T. I. 10 days after the report was published ;

(c) whether Government has also changed their earlier report on T. V., and